(c) Presently there is no proposal for extending the ESI hospital facilities to workers in the unorganised sector i.e. agriculture, construction, house-based workers and beedi workers. However, beedi workers who are working in the premises of factories manufacturing beedis have already been covered under the ESI scheme.

## Persons registered in Employment Exchanges

- 547. SHRI CHO S. RAMASWAMY: Will the Minister of LABOUR be pleased to state:
- (a) the number of persons registered as on date in Employment Exchanges, State-wise;
- (b) whether it is a fact that unemployment situation is growing rapidly in the country;
- (c) what are the reasons for this growth of unemployment in the country; and
- (d) what steps are being taken to contain unemployment in the country? THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) State-wise total number of job seekers, all of whom are not necessarily unemployed, on the Live Registers of Employment Exchanges as on 31st August 2001, is given in the Statement (See below).
- (b) to (d) Estimates of employment and unemployment are obtained through labour force surveys conducted by National Sample Survey Organisation (NSSO) from time to time. As per the surveys conducted during 1993-94 and 1999-2000, the number of unemployed persons has marginally gone up from around 75 lakh in 1993-94 to 90 lakh in 1999-2000 as per Usual Status Approach. The main reason for increase in the unemployed persons was that the economy did not grow at the desired rate to provide employment opportunities to all the new entrants to the labour force and the backlog of unemployed.

The Ninth Plan had accorded priority to agriculture and rural development with a view to generating adequate productive employment and eradication of poverty. The Plan had focused on sectors, sub-sectors and technologies which are labour intensive, in regions characterised by higher rates of unemployment and underemployment.

A Special Group has been set up by Planning Commission to suggest measures to generate one crore employment opportunities during each year of the Tenth Five Year Plan.

Statement

State-wise total number of job seekers registered with Employment
Exchanges

Sl. No.	State / UT	No. of job seekers on the live register as on 31-8-2001 (in thousands)
1.	Andhra Pradesh	3222.4
2.	Arunachal Pradesh	23.3
3.	Assam	1471.2
4.	Bihar	1809.9
5.	Chhattisgarh	812.0
6.	Delhi	1013.0
7.	Goa	104.6
8.	Gujarat	1094.6
9.	Haryana	720.4
10.	Himachal Pradesh	907.3
11.	Jammu and Kashmir	168.9
12.	Jharkhand	1511.4
13.	Karnataka	2038.0
14.	Kerala	4365.1
15.	Madhya Pradesh	1880.4
16.	Maharashtra	4461.0
17.	Manipur	398.5
18.	Meghalaya	38.6
19.	Mizoram	86.4
20.	Nagaland	38.0
21.	Orissa	929.3
22.	Punjab	539.2
23.	Rajasthan	795.2
24.	Sikkim*	<del>-</del>

Sl. No.	State / UT	No. of job seekers on the live register as on 31-8-2001 (in thousands)
25.	Tamil Nadu	4904.7
26.	Tripura	317.7
27.	Uttaranchal	311.6
28.	Uttar Pradesh	1932.0
<b>29</b> .	West Bengal	6087.2
<b>30</b> .	Andaman and Nicobar Islands	33.6
31.	Chandigarh	90.8
<b>32</b> .	D and N Haveli	5.2
33.	Daman and Diu	7.6
34.	Lakshadweep	10.9
35.	Pondicherry	142.4
Total:		42272.1

Note: \* No Employment Exchange is functioning in this State. Total may not tally due to rounding off.

## **Exploitation of labourers**

†548. SHRI JANESHWAR MISHRA: Will the Minister of LABOUR be pleased to state:

- (a) whether it is a fact that the labourers working in private enterprises with contractors and on shops are regularly exploited;
  - (b) if so, the details thereof;
- (c) whether Government would take concrete steps to save the labourers working in non-governmental organisations from exploitation and to provide them justice at low cost:
  - (d) if so, the details thereof any by when; and
- (e) whether the labourers working in agricultural sector would also be included in that scheme?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL): (a) and (b) Incidence of regular exploitation of labourers working in private enterprises with contractors and in shops has not been reported. However, specific instances brought to the notice of the Government are dealt

<sup>†</sup>Original notice of the question was received in Hindi.